

**Funds released under NLCPR**

\*158. SHRI BHUBANESWAR KALITA: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:

(a) the total fund released under Non-Lapsable Central Pool of Resources (NLCPR) in the districts of Karbi Anglong and North Cachar (Dima Hasao) and Bodoland Territorial Council in the last three years;

(b) whether all the utilization certificates have been received against the funds sanctioned in these districts; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI PABAN SINGH GHATOWAR): (a) to (c) Funds released and utilised, under NLCPR, in districts of Karbi Anglong, North Cachar (Dima Hasao) and Bodoland Territorial Council during last three years are given below in Table-1 and Table-2 respectively:—

**Table-1***(Funds released)*

(Rs. in crore)

District/ADCs	Year		
	2009-10	2010-11	2011-12
Karbi Anglong	20.31	3.45	13.94
Dima Hasao	1.99	0.00	0.00
BTC Areas	7.62	58.85	62.95

**Table-2***(Funds utilised)*

(Rs. in crore)

District/ADCs	Year		
	2009-10	2010-11	2011-12
1	2	3	4
Karbi Anglong	3.18	1.43	0.00

1	2	3	4
Dima Hasao	0.00	0.00	0.00
BTC Areas	4.97	11.73	32.85

**Proposal for airport in Haryana**

†\*159. DR. RAM PRAKASH: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether there is any proposal for construction of airport or air strip in any of the cities of Haryana;
- (b) if so, the location of such airport; and
- (c) by when, it is likely to be constructed?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) Yes, Sir. A proposal for setting up of a Greenfield Cargo airport at Rohtak in Haryana has been received for site clearance. Further, requests were received by Airports Authority of India (AAI) seeking pre/feasibility report for development of airports at Karnal and Hissar in Haryana State. AAI has submitted its recommendations to the State Government.

- (b) The site of the proposed airport is located at Bhaini Bhairon Village, Rohtak District.
- (c) The proposal is at a preliminary stage of examination.

**Expanding of heavy water producing capacity**

\*160. SHRI BHARATSINH PRABHATSINH PARMAR: Will the PRIME MINISTER be pleased to state:

- (a) the action that has been taken by the Department of Atomic Energy as on date, to set up one more stream for production of heavy water at Hazira of Gujarat, as there are adequate infrastructure facilities already available which would minimize the cost for the proposed new stream, the details thereof
- (b) the amount of fund that would be allocated by DAE in this regard;

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†Original notice of the question was received in Hindi.